

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **22.02.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	V.V. Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	
2	Comp App (AT) (CH) (Ins) No. 46/2023 For Condone Delay IA No. 166/2023 Leave to file IA No. 163/2023 For Stay IA No. 164/2023 To Dispense with IA No. 165/2023	Southern Power Distribution Company of Telangana Ltd. Vs Prabhu Swaminathan & Anr.	Mr. Adithya Reddy	
3	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. MS Shanmugasundaram	Mr. AG Sathyanarayana For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 18/2022 For Stay IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors Vs Sulochana Gupta & 2 Ors. WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
5	Comp App (AT) (CH) No. 19/2022 For Stay IA No. 209/2022 For Withdrawal IA No. 297/2022 For Composite Hearing IA No. 848/2022	RBG Enterprises Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar

6	Comp App (AT) (CH) No. 20/2022 For Stay IA No. 210/2022	RBG Retail Pvt. Ltd & 2 Ors Vs Sulochana Gupta & 2 Ors WITH	Mr. Arun C. Mohan	Mr. PJ Anil Kumar
7	Comp App (AT) (CH) No.31/2022 For Stay IA No. 347/2022 For Direction IA No. 834/2022 For Withdrawal IA No. 842/2022 For Direction IA No. 993/2022 Urgent Hearing IA No. 1061/2022 For Direction IA No. 15/2023	M/s RBG Enterprises Pvt Ltd and 2 Ors Vs Sulochana Gupta and 2 Ors	Mr. Arun C. Mohan,	Mr. PJ Anil Kumar

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors WITH	Mr. Aditya Kumar	Mr. Mani Bhadra- R1, R3 Mr. Arun Karthik Mohan- R2 M/s. Kirit Javali-R4
9	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors	Mr. Aditya Kumar	Mr. Mani Bhadra- R1, R3 M/s. Kirit Javali-R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 252/2021 For Exemption IA No. 534/2021 For Stay IA No. 535/2021	Assistant Commissioner of Central Tax Vs. Bhrugesh Rameshchandra Amin & 2 Ors	Mr. Raj Jhabakh	Mr. R. Sivaraman- R2 & R3
11	Comp. App (AT) (CH) (Ins) No.300/2021 IA No. 634/2021 To dispense with IA No. 635/2021	Mr. Revi Maniyen Vs Sicagen India Ltd & Anr	Mr. EC Ramesh	Mr. S. Ravi-R1 Mr. Kaushik Naryananan- R2

12	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Private Limited & 4 Ors Vs Rekha Singhal & 2 Ors	Mr. Judy James	Ms. S. Manjula Devi- R1
13	Comp App (AT) (CH) (Ins) No. 62/2022 For Exemption IA No. 131/2022 Leave to file IA No. 132/2022	Southern Power Distribution Company of A.P. Ltd Vs Panyam Cements & Mineral Industries & 2 Ors	Mr. Rakesh K. Sharma	Mr. Raghav Rajeev Menon- R1
14	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth Vs Arunkarthik Textiles Pvt. Ltd.	Mr. NP Vijaykumar	M/s Ramani & Shankar
15	Comp App AT) (CH) (Ins) No. 437/2022 For Urgent Hearing IA No. 1108/2022	Atlanti Spinning and Weaving Mills Limited Vs Dolly Investment Company Private Limited	Mr. VV Sivakumar	Mr. Ankur Goel

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr.Srinivasaraju Chitrapu	Ms.K. Sandhya Rani R1 Mr. S Chidambaram, PCS- R3 & R4 Mr. Arpit Shukla R5 & R6
17	Comp App (AT) (CH) No.13/2021 Interim Relief IA No.94/2021 For Directions IA No. 203 & 206/2021	M/s NSL Energy Ventures Private Limited & 2 Ors Vs NSL Renewable Power Private Limited & 18 Ors	Mr.P. Vikram, Mr. M. Roshan Atiq	Mr.N. Ramakrishnan R2- R4 Mr.Giridharan- R5, R6 &11 Mr. Dwarakesh Prabakaran R6- R9
18	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	PVS Memorial Hospital Pvt. Ltd. Vs. Shri. Bijoy Prabhakaran Pulipra	E K Kumaresan	Mr. Bijoy P Pulipra
19	Comp App (AT) (CH) (Ins) No 330/2022	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. Raj kumar Jhabakh	Mr. Vikram Veerasamy

20	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs. Sanjeevi C & Anr WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1
21	Comp App (AT) (CH) (Ins) No.295/2022	Jai Jinendra Enterprises & 7 Ors Vs. Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah- RP/R1 Mr. S Ramesh- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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